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* IN THE HIGH COURT OF DELHI AT NEW DELHI 50

+ W.P.(C) 10535/2019 & CM APPL. 6825/2020, 6833/2020

M.M. CERAMICS & FERRO ALLOYS Petitioner Through: Mr. Prithwiraj Choudhuri and Mr. Sujoy Chatterjee, Advocates.

versus

UNION OF INDIA & ORS Respondents Through: Ms. Arti Bansal, Advocate for R-1 with Mr. Jatin Puniyani, Government Pleader. Mr. Zoheb Hossain, Senior Standing Counsel for R-2.

39

+ W.P.(C) 9824/2019 & CM APPL. 40524/2019, 2450/2020, 14926/2021

INDIAN CABLE NETCOMPANY LIMITED Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ORS. Respondents Through: Mr. Vinod Diwakar, Central Government Standing Counsel with Mr. B.N. Dubey, Advocate for UOI. Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for DRI.

41

+ W.P.(C) 9825/2019 & CM APPL. 40528/2019, 2451/2020

..... Petitioner

SITI NETWORKS LIMITED Pe Through: Appearance not given. versus

UNION OF INDIA & ORS. Respondents Through: Mr. Vinod Diwakar, Central Government Standing Counsel with Mr. B.N. Dubey, Advocate for UOI. W.P.(C) 10535/2019 and connected matters Page 1 of 2

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Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for DRI.

42

+ W.P.(C) 5774/2021 & CM APPL. 18111/2021

SITI NETWORKS LIMITED Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ANR. Respondents Through: Mr. Vinod Diwakar, Central Government Standing Counsel with Mr. B.N. Dubey, Advocate for UOI. Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for DRI.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MS. JUSTICE JYOTI SINGH

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<u>ORDER</u> 06.12.2021

Pleadings be completed by the parties, before the next date of hearing.

Interim orders, wherever passed, shall continue till the next date of hearing.

List on 29.03.2022.

CHIEF JUSTICE

JYOTI SINGH, J

DECEMBER 06, 2021/sn

W.P.(C) 10535/2019 and connected matters

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